

# NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

## PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) (SINGLE BENCH)

#### ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA) No.146/230/HDB/2017
NAME OF THE COMPANY	Euroflex Transmissions (India) Pvt Ltd
NAME OF THE TRANSFEROR	Edecap Securities Ltd
NAME OF THE TRANSFEREE	
UNDER SECTION	230

#### Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.B. Rajn he VS Rajn	Advocate	Vbrajn 1@ gmail.cm 9849120947	ale

### Counsel for Respondent(s):

	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Shri V.B. Raju, learned Counsel for the Applicant

Orders reserved.

Member (J)

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